

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

46. APPEAL/48(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: Shakuntala Devi
Vs.
Registrar of Companies Mumbai

SECTION: 252(3) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on **17.02.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/